

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 724-725 of 2020

IN THE MATTER OF:

Surajbari Traders Pvt. Ltd. & Anr.

....Appellants

Vs.

Sumit Binani & Ors.

....Respondents

Present:

For Appellants: Mr. Jayant Mehta, Mr. Bharat Sood and Mr. Surya Kapoor, Advocates

For Respondents: Mr. Krishna Raj Thaker, Ms. Sreenita Ghosh, Mr. Arjun Asthana, Advocates with Mr. Sumit Binani (Liquidator) for R-1&2. Mr. MS Tiwari and Mr. Arun Jagatramka, Advocates for R-3. Ms. Ujjaini Chatterjee, Advocate

ORDER
(Virtual Mode)

13.01.2021: Learned Counsel for the Appellant has made submissions in Reply. As prayed Learned Counsel for the Appellant may file Additional written submissions not more than three pages and the Respondents Counsel may file written submissions along with relevant citations within a week.

Reserved for Judgment.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

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